

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

Ms. Anjani Mahajan, Ld. Additional District Judge, who has been transferred to Central District, Tis Hazari Courts in a new court of ADJ-12, is hereby allocated Court Room No.156, First Floor, Main Court Building, Tis Hazari Courts, with immediate effect.

NK, 15.12.23

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 37899 - 37944 /CTB/THC/2023

Dated : 15 DEC 2023

1. The Principal District & Sessions Judge (West), Delhi.
2. The Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
3. The concerned Presiding Officer.
4. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
5. The Administrative Civil Judge (Central/West), THC, Delhi.
6. The PS to the undersigned.
7. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Filing Section, R & I Branch, Facilitation Centre, THC.
8. The Incharge, Care Taking Branch, Tis Hazari Courts for making requisite arrangement.
9. The Incharge, Computer Branch (Central), Tis Hazari Court Complex for necessary arrangements.
10. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
11. The Hony. Secretary, Delhi Bar Association, THC, Delhi.
12. Notice Boards, THC, Delhi.

NK

Principal District & Sessions Judge (HQs.)
Delhi